

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.4608 of 2010

06/08.07.2020 Today, when the case is called out through V.C.,
Mr. K.K.Ojha, learned counsel for the petitioner seeks
adjournment.

As per the request of the learned counsel for the
petitioner, put up this case on 21.07.2020.

Let the name of Mr. Jayant Toppo, S.C.VII be
reflected in the daily cause list as a counsel for the State.

(Deepak Roshan, J.)

Fahim/-